NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.91/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2017

NAME OF THE PARTIES: M/s. Hodek Vibration Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Order CP No. 91/66/NCLT/MB/MAH/2016

List this matter for hearing tomorrow i.e. 20.1.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)